I. QUESTIONS.
Questions entered in the separate list to be asked and answers given.

II. MOTION UNDER RULE 15.
A MINISTER to move that the proceedings on the items of business fixed for today be exempted at this day’s sitting from the provisions of the Rule ‘Sittings of the Assembly’, indefinitely.

III. MOTION UNDER RULE 16.
A MINISTER to move that the Assembly at its rising this day shall stand adjourned sine-die.

IV. PAPERS TO BE LAID ON THE TABLE OF THE HOUSE.

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<td>1</td>
<td>A MINISTER to lay on the Table the Annual Report of Lokayukta Haryana for the year 2017-2018, as required under section 17(4) of the Haryana Lokayukta Act, 2002.</td>
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<tr>
<td>2</td>
<td>FINANCE MINISTER to lay on the Table the Annual Audit Report of the Local Audit Department Haryana on the Accounts of Urban Local Bodies (ULBs) and Panchayati Raj Institutions (PRIs) for the year 2015-16 of the Government of Haryana, in pursuance of the provisions of clause (2) of Article 151 of the Constitution of India.</td>
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V. PRESENTATION OF REPORTS OF THE ASSEMBLY COMMITTEES.


9. THE CHAIRPERSON OF THE LOCAL BODIES AND PANCHAYATI RAJ INSTITUTIONS to present the Thirteenth Report of the Committee on Local Bodies and Panchayati Raj Institutions for the year 2018-2019 on the Audit and Inspection Notes on the Accounts of Panchayat Samiti, Ambala-1 for the period from April, 2016 to March, 2017 Audited by the Director, Local Audit, Haryana.

11. THE CHAIRPERSON OF THE SUBJECT COMMITTEE ON EDUCATION, TECHNICAL EDUCATION, VOCATIONAL EDUCATION, MEDICAL EDUCATION AND HEALTH SERVICES to present the Fourth Report of the Subject Committee on Education, Technical Education, Vocational Education, Medical Education and Health Services for the year 2018-2019 on Medical Education & Research, Health Services & Haryana Sheheri Vikas Pradikaran Departments.

12. THE CHAIRPERSON OF THE SUBJECT COMMITTEE ON PUBLIC HEALTH, IRRIGATION, POWER AND PUBLIC WORKS (B & R) to present the Sixth Report of the Subject Committee on Public Health, Irrigation, Power and Public Works (B & R) for the year 2018-2019.

VI. LEGISLATIVE BUSINESS.

1. The Haryana Appropriation (No. 1) Bill, 2019. A MINISTER to introduce the Haryana Appropriation (No. 1) Bill; to move that the Haryana Appropriation (No. 1) Bill be taken into consideration at once; Also to move that the Bill be passed.

2. The Punjab Land Preservation (Haryana Amendment) Bill, 2019. A MINISTER to introduce the Punjab Land Preservation (Haryana Amendment) Bill; to move that the Punjab Land Preservation (Haryana Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed.

3. The Electricity (Haryana Amendment) Bill, 2019. A MINISTER to introduce the Electricity (Haryana Amendment) Bill; to move that the Electricity (Haryana Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed.

4. The Haryana Panchayati Raj (Amendment) Bill, 2019. A MINISTER to introduce the Haryana Panchayati Raj (Amendment) Bill; to move that the Haryana Panchayati Raj (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed.
5. The Haryana Clinical Establishments (Registration and Regulation) Adoption (Amendment) Bill, 2019. A MINISTER to introduce the Haryana Clinical Establishments (Registration and Regulation) Adoption (Amendment) Bill; to move that the Haryana Clinical Establishments (Registration and Regulation) Adoption (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed.

6. The Punjab Courts (Haryana Amendment) Bill, 2019. A MINISTER to introduce the Punjab Courts (Haryana Amendment) Bill; to move that the Punjab Courts (Haryana Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed.

7. The Haryana Accountability of Public Finances Bill, 2019. A MINISTER to introduce the Haryana Accountability of Public Finances Bill; to move that the Haryana Accountability of Public Finances Bill be taken into consideration at once; Also to move that the Bill be passed.

8. The Punjab Labour Welfare Fund (Haryana Amendment) Bill, 2019. A MINISTER to introduce the Punjab Labour Welfare Fund (Haryana Amendment) Bill; to move that the Punjab Labour Welfare Fund (Haryana Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed.

9. The Punjab Excise (Haryana Validation) Bill, 2019. A MINISTER to introduce the Punjab Excise (Haryana Validation) Bill; to move that the Punjab Excise (Haryana Validation) Bill be taken into consideration at once; Also to move that the Bill be passed.

10. The Haryana Municipal Entertainment Duty Bill, 2019. A MINISTER to introduce the Haryana Municipal Entertainment Duty Bill; to move that the Haryana Municipal Entertainment Duty Bill be taken into consideration at once; Also to move that the Bill be passed.

11. The Haryana Municipal (Amendment) Bill, 2019. A MINISTER to introduce the Haryana Municipal (Amendment) Bill; to move that the Haryana Municipal (Amendment) Bill be taken into consideration at once; Also to move that the Bill be passed.
A MINISTER to introduce the Haryana Municipal Corporation (Amendment) Bill;
to move that the Haryana Municipal Corporation (Amendment) Bill be taken into consideration at once;
Also to move that the Bill be passed.

A MINISTER to introduce the Haryana Management of Civic Amenities and Infrastructure Deficient Municipal Areas (Special Provisions) Amendment Bill;
to move that the Haryana Management of Civic Amenities and Infrastructure Deficient Municipal Areas (Special Provisions) Amendment Bill be taken into consideration at once;
Also to move that the Bill be passed.

A MINISTER to introduce the Haryana Right to Service (Amendment) Bill;
to move that the Haryana Right to Service (Amendment) Bill be taken into consideration at once;
Also to move that the Bill be passed.

A MINISTER to introduce the Haryana Guest Teachers Service Bill;
to move that the Haryana Guest Teachers Service Bill be taken into consideration at once;
Also to move that the Bill be passed.

A MINISTER to introduce the Haryana Animal (Registration, Certification and Breeding) Bill;
to move that the Haryana Animal (Registration, Certification and Breeding) Bill be taken into consideration at once;
Also to move that the Bill be passed.

17. The Haryana Legislative Assembly (Facilities to Members) Amendment Bill, 2019.
A MINISTER to introduce the Haryana Legislative Assembly (Facilities to Members) Amendment Bill;
to move that the Haryana Legislative Assembly (Facilities to Members) Amendment Bill be taken into consideration at once;
Also to move that the Bill be passed.

18. The Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment Bill, 2019.
A MINISTER to introduce the Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment Bill;
to move that the Haryana Legislative Assembly (Salary, Allowances and Pension of Members) Amendment Bill be taken into consideration at once;
Also to move that the Bill be passed.


RAJENDER KUMAR NANDAL, SECRETARY.